



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:2912-LD (A) of 2016.
D A T E D: 19 - 11 - 2016

In partial modification of Government Order No.2432-LD(A) of 2016 dated 15-09-2016, the following re-distribution of litigation work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court is ordered as shown against each:-

| S. No | Name of the Law Officer and Designation S/Shri | Department allotted |
|-------|-----------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Ravinder Gupta, Additional Advocate General | i. School Education Administrative Department and (Districts of Jammu, Doda, Kathua and Kishtwar). |
| | Raghu Mehta, Additional Advocate General | ii. School Education (Districts of Rajouri, Udhampur, Reasi and Samba). iii. Jammu Development Authority. Cooperative Department |
| 2. | Raman Sharma, Deputy Advocate General | i. Service Selection Board. ii. Vigilance Organization. |
| 3. | Asheesh Singh Kotwal, Deputy Advocate General | i. Rural Development Department. ii. Board of Professional Entrance Examinations. iii. Department of Food, Civil Supplies and Consumer Affairs. |

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